

हुई, इसके बारे में मंत्री जी ने कोई खुलासा नहीं दिया है।

मंत्री जी का उद्देश्य अच्छा है। वह उद्देश्य सफलीभूत हो, इस भाशा धीरे-धीरे के साथ मैं अपनी बात समाप्त करता हूँ।

Shri C. Subramaniam: Sir, may I make a request that this subject may be taken up the week after the next, on the 29th, because I would not be here throughout the next week.

Mr. Deputy-Speaker: A few words may be said.

Shri C. Subramaniam: I thought many other relevant points may be raised.

Mr. Deputy-Speaker: If the House has no objection, this subject will be taken up on the 29th, because he will not be here next week.

Some hon. Members: Yes.

Mr. Deputy-Speaker: All right. The House will now take up non-official business.

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-THIRD REPORT

Shri Hem Raj (Kangra): I beg to move:

"That this House agrees with the Seventy-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th November, 1965:"

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Seventy-third Report of the Committee on Private Members'

Bills and Resolutions presented to the House on the 15th November, 1965."

The motion was adopted.

14.31 hrs.

Mr. Deputy-Speaker: Bills to be introduced.

Shri M. L. Dwivedi is not here; he wants postponement.

Dr. Sarojini Mahishi,

THE CONSTITUTION (AMENDMENT) BILL*, 1965

(Omission of Article 35A)

Dr. Sarojini Mahishi (Dharwar North): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Dr. Sarojini Mahishi: I introduce the Bill.

14.32 hrs.

THE CONSTITUTION (AMENDMENT) *BILL, 1965

(Amendment of First Schedule)

Shri Hari Vishnu Kamath (Hoshangabad): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Hari Vishnu Kamath: I introduce the Bill.